GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:4636 ANSWERED ON:18.12.2009 ASSISTANCE TO HOMES FOR CHILDREN Pakkirappa Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a): whether the Union Government provides grant-in-aid to various State Governments under the Scheme of Assistance to Homes for Children (Shishu Greha) to Promote In-country Adoption;
- (b): if so, the details thereof, State-wise including Karnataka;
- (c): whether requests for release of grant-in-aid of some State Governments are pending with the Union Government;
- (d): if so, the details thereof; and
- (e): the time by which these requests are likely to be approved?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

- (a): The Ministry of Women & Child Development provided grant-in-aid to various State Governments as well as NGOs under the Scheme of Assistance to Homes for Children (Shishu Greha) to Promote In-country Adoption, prior to 2009-10. This Scheme has been merged under the newly launched `Integrated Child Protection Scheme` which is being implemented from the current financial year 2009-10.
- (b): The details of grant-in-aid released under this Scheme, Statewise/NGOs wise during the last three years are available at Central Adoption Resource Agency (CARA)'s website www.adoptionindia.nic.in.
- (c)& (d): No, Sir.
- (e): Does not arise in view of (c) & (d) above